## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

# FIRST TO SIXTY SIXTH REPORTS (ENGLISH VERSION)



FIFTH LOK SABHA

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS TWENTY-FIRST REPORT

#### (Fifth Lok Sabha)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twenty-First Report.
  - 2. The Committee met on the 18th December, 1972, for-
    - I. Classification and allocation of time for discussion of the River Corporation Bill, 1972 by Shri R. P. Ulaganambi under Rule 294(1) (b) and 294(1) (c) of the Rules of Procedure respectively.
    - II. Reconsideration of the classification of the Prevention of Food. Adulteration (Amendment) Bill, 1972 (Amendment of sections 2, 7, etc.) by Shri B. S. Bhaura.
    - III. Allocation of time to the Resolutions at item Nos. 2 to 4 set down in the List of Business for Friday, the 22nd December, 1972.

#### Classification and Allocation of time to Bill

- 3. Shri R. P. Ulaganambi, the Member-in-charge of the River Corporation Bill, 1972 was invited to attend the sitting. He did not attend.
- 4. After considering all aspects of the Bill, the Committee recommend that the Bill be placed in category 'B' and 2 hours be allotted for its discussion.

#### Reconsideration of classification of a Bill

5. The Committee considered the request of Shri B. S. Bhaura to reconsider their earlier decision (vide Fifteenth Report) and place his Bill, namely, the Prevention of Food Adulteration (Amendment) Bill, 1972 (Amendment of sections 2, 7, etc.) in category 'A'. Shri B. S. Bhaura, who had been invited did not attend the sitting.

On reconsideration, the Committee did not see any justification in altering the original categorisation of the Bill.

#### Allotment of time to Resolutions

- 6. The Members who had tabled the resolutions were invited to attend the sitting. Shri B. K. Daschowdhury attended.
  - 7. The Committee recommend the allocation of time as follows:-
    - (1) Resolution regarding defence industries in eastern region. . . 2 hours
    - (2) Resolution regarding ratio between minimum and maximum income. 2 hours
    - (3) Resolution regarding memorial for Bahadur Shah Zafar. . . 2 hours

IP.T.O.

#### Recommendations

#### ~ 8. The Committee recommend that-

- (i) the classification and allocation of time to Bill, as shown in para 4 above, be agreed to by the House; and
- (ii) the allocation of time to resolutions, as shown in paragraph 7 above, be agreed to by the House.

G. G. SWELL,

NEW DELHI;

Chairman,

December 18, 1972.

Committee on Private Members' Bills and Resolutions.

Agrahayana 27, 1894 (Saka).